

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/7524/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the th 13 September, 2022

Sub: **Casual leave.**

Ref:- Your letter No. JJA(M) 1270 dtd. 01.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.09.2022 with station leave permission, from the evening of 01.09.2022 till the morning of 03.09.2022**, as prayed for.

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/7525/A, dated , 13-09-2022

Copy to:.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)